

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No.109**  
**COMP.APPL/28(CH)2024**  
**And**  
**CP (CAA) No. 9/Chd/HP/2023**  
**(2nd Motion)**

**IN THE MATTER OF:**

**Kurmi Non-Conventional Energy Pvt. ...**  
**Ltd.**

**Transferor Company**

**With**

**Kurmi Energy Pvt. Ltd. ...**

**Transferee Company**

**Under Section: 230-232, CA 2013**  
**R 11 NCLT**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 17.05.2024.

Sd/-

**Court Officer**